

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 201
IB-243/ND/2024

IN THE MATTER OF:

M/s Cosmic Infrsolutions Pvt. Ltd. ... Applicant/Petitioner

Versus

Wel Intertrade Hotels Private Limited ... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 09.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Harshal Kumar

For the Respondent : Adv. Shweta Singh

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

As prayed by the Ld. Counsel appearing for Corporate Debtor further 3 days' time is granted for filing the reply.

List the matter on 29.07.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)